## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1477 ANSWERED ON:09.08.2011 URBAN STREET VENDORS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Purkayastha Shri Kabindra;Yadav Shri Dharmendra

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether various street vendor organisations, trade unions and community based associations across 22 States of the country have requested the Union Government to enact a suitable law to protect the livelihood and social security rights of more than 12 million urban street vendors in India;

(b) if so, the details thereof;

(c) the action taken by the Government thereon; and

(d) the time by which a final decision is likely to be taken in this regard?

## Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b) : Numerous requests from various street vendor organizations, trade unions and community based associations, individual street vendors from various States have been received for enactment of a suitable law on street vending to protect their livelihood and social security rights.

(c) & (d) : All the States have been impressed upon by the Government for implementation of National Policy on Urban Street Vendors 2009 and enactment of a suitable State legislation following the Model Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2009. The timeline for enactment of State legislations would depend on the actions taken by the respective State Governments.